

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

W.P.(C) No. 1450 of 2019

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**CORAM**

**HON'BLE MR. JUSTICE RAJESH SHANKAR**

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08/25.03.2021      The case is taken up through Video Conferencing.

When the present writ petition is called out, Mr. Mohan Dubey, learned A.C to A.G appearing on behalf of the petitioner, prays for an adjournment to get fully ready with the case.

In view of the said prayer, put up this case after four weeks under appropriate heading.

Satish/-

(RAJESH SHANKAR, J)